

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 515
TO BE ANSWERED ON 06.02.2023**

SOCIAL SECURITY COVERAGE

**515. SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:
SHRI GOPAL CHINNAYA SHETTY:
SHRI RAMSHIROMANI VERMA:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government is contemplating to expand the social security coverage for unorganised workers during 2023, if so, the details thereof;**
- (b) whether the Union Government has requested the State Governments to make rules for labour codes to strengthen the country's labour market;**
- (c) if so, the details of the response of the State Governments thereon, State-wise, particularly Maharashtra and Odisha;**
- (d) the other steps taken or proposed to be taken to address the issues/problems of global skill gaps, gig and platform economy, sustainable financing of social security schemes and other related issues;**
- (e) whether the Union Government has launched schemes to provide the social security to labourers in unorganised sectors during the last five years, if so, the details thereof; and**
- (f) the details of the funds released for the implementation of the said schemes and the number of unorganised workers benefitted from above said schemes during the last five years, State-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The Government has notified Code on Social Security 2020 by amalgamating, simplifying and rationalizing the relevant provisions

Contd..2/-

of the existing 8 Central labour Acts relating to social security for organized as well as unorganized workers which aims towards expansion of coverage of social security. The Government of India has requested the State Governments to make rules on Code on Social Security. The State of Maharashtra and Odisha have already published the draft rules under the said code.

(d): For the first time, the definition of 'gig worker' and 'platform worker' has been provided in the Code on Social security, 2020. The Code on Social Security, 2020 provides for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code on Social Security, 2020 also provides for setting up a Social Security Fund and one of the sources of fund, is contribution from aggregator between 1 to 2% of annual turnover of an aggregator subject to the limit of 5% of the amount paid or payable by an aggregator to such workers. However, the Code is yet to come into force. Sector Skill Councils have been set up to create occupational standards, develop competency framework, train the trainers, conduct skill gap studies to address the problem of skill gaps.

(e) & (f): (i) Government has launched Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide the life and disability cover to the workers amongst others. As on 31.12.2022, a total of 14.82 crore beneficiaries have been enrolled under the PMJJBY and a total of 31.88 crore beneficiaries have been enrolled under the PMSBY.

ii) The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY) has been launched to provide an annual health cover of Rs. 5 lakhs per eligible family for secondary and tertiary care hospitalization corresponding to 1949 treatment procedures across 27 specialties. As on 4th December, 2022, a total of 20.96 crore beneficiaries have been provided with the Ayushman Cards.

(iii) In order to provide old age protection, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in February, 2019. It provides monthly pension of Rs.3000/- after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a

member of EPFO/ESIC/NPS (Govt. funded) can join the PM-SYM Scheme. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Under the scheme, the funds towards Government's contribution is provided to LIC being the fund manager. As on 31.12.2022, the State/UT wise registration under the scheme are at Annexure.

These schemes are demand driven and accordingly the budget is allocated.

Apart from above, other schemes such as Public Distribution System through One Nation One Ration Card scheme under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, Gareeb Kalyan Rojgar Abhiyan, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana etc. are also available for the unorganised workers including labourers depending upon their eligibility criteria.

e-SHRAM portal was launched in August, 2021 with an objective to create National Database of Unorganised Workers (NDUW) of the age group of 16-59 years to facilitate delivery of Social Security Schemes/Welfare Schemes of the Central and State Governments to the unorganized workers.

ANNEXURE

ANNEXURE REFERRED TO REPLY TO PART (e) & (f) OF LOK SABHA UNSTARRED QUESTION NO. 515 FOR 06.02.2023 REGARDING “SOCIAL SECURITY COVERAGE” RAISED BY SHRI GIRISH BHALCHANDRA BAPAT, DR. PRITAM GOPINATHARAO MUNDE, SHRI CHANDRA SEKHAR SAHU, SHRI GOPAL CHINNAYA SHETTY, SHRI RAMSHIROMANI VERMA, SHRI RAHUL RAMESH SHEWALE.

Sl. No	State Name	Registration
1	JAMMU AND KASHMIR	74231
2	HIMACHAL PRADESH	47556
3	PUNJAB	58479
4	CHANDIGARH	5174
5	UTTARAKHAND	38782
6	HARYANA	917130
7	DELHI	10247
8	RAJASTHAN	305714
9	UTTAR PRADESH	887760
10	BIHAR	216524
11	SIKKIM	308
12	ARUNACHAL PRADESH	2870
13	NAGALAND	4946
14	MANIPUR	5695
15	MIZORAM	1148
16	TRIPURA	31664
17	MEGHALAYA	5326
18	ASSAM	37649
19	WEST BENGAL	105755
20	JHARKHAND	135782
21	ODISHA	183930
22	CHHATTISGARH	229418
23	MADHYA PRADESH	177459
24	GUJARAT	387287
25	MAHARASHTRA	614141
26	ANDHRA PRADESH	170262
27	KARNATAKA	130033
28	GOA	2027
29	LAKSHADWEEP	21
30	KERALA	15467
31	TAMIL NADU	65799
32	PUDUCHERRY	2381
33	ANDAMAN AND NICOBAR ISLANDS	2339
34	TELANGANA	48751
35	LADAKH	1473
36	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1627
Total		4925155
